



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Srinagar/Jammu

Notification
Srinagar, the 24th July, 2018

SRO 318 .- In exercise of the powers conferred by section 164 of the Jammu and Kashmir Goods and Services Tax Act, 2017, (Act No. V of 2017) the Government, on the recommendation of Council, hereby makes the following rules to amend the Jammu and Kashmir Goods and Services Tax Rules, 2017, namely:-

- (i) in rule 125, for the words "Directorate General of Safeguards", the words "Directorate General of Anti-profiteering" shall be substituted;
- (ii) in rule 129, for the words "Director General of Safeguards", wherever they occur, the words "Director General of Anti-profiteering" shall be substituted;
- (iii) in rule 130, in sub-rule (2), for the words "Director General of Safeguards", wherever occurring, the words "Director General of Anti-profiteering" shall be substituted;
- (iv) in rule 131, for the words "Director General of Safeguards", the words "Director General of Anti-profiteering" shall be substituted;
- (v) in rule 132, in sub-rule (1), for the words "Director General of Safeguards", the words "Director General of Anti-profiteering" shall be substituted;
- (vi) in rule 133, for the words "Director General of Safeguards", wherever occurring, the words "Director General of Anti-profiteering" shall be substituted.

The notification shall deemed to have come into force with effect from 08th day of July, 2018.

By order of the Government of Jammu & Kashmir.

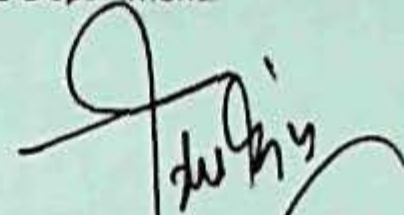
Sd/-
(Navin K. Choudhary), IAS
Principal Secretary to Government
Finance Department

No: ET/Estt/119/2017-III

Dated: 24.07.2018

Copy to the:-

1. All Financial Commissioners.
2. Principal Resident Commissioner, J&K Government, New Delhi.
3. Principal Secretary to Hon'ble Governor.
4. All Principal Secretaries to Government.
5. All Commissioner/Secretaries to Government.
6. Divisional Commissioner, Jammu/Kashmir.
7. Excise Commissioner, J&K.
8. Commissioner, Commercial Taxes, J&K.
9. Additional Commissioner, Commercial Taxes (Adm) Jammu/Kashmir.
10. Additional Commissioner, Commercial Taxes Tax Planning, J&K.
11. Pvt. Secretary to Hon'ble Advisor (V).
12. President Kashmir Chamber of Commerce & Industry, Kashmir.
13. President Federation of Industry, Kashmir.
14. President Chamber of Commerce & Industry, Jammu.
15. President Industries Association Bari Brahmana/Samba.
16. President Tax Bar Association, Jammu/Srinagar.
17. General Manager, Government Press Jammu/Kashmir.
18. Private Secretary to Principal Secretary to Government, Finance Department.
19. Government Order file/Stock file/Incharge website.



(Dr. Aadil Fareed)
Under Secretary to Government